

[*Translation*]**Financial Assistance for small and Minor
Hydel Projects in Madhya Pradesh**

4967. SHRI ASLAM SHER KHAN : Will the Minister of ENERGY be pleased to state :

(a) whether Madhya Pradesh Government has sought any special financial assistance for small and minor hydel projects ; and

(b) the details thereof and Government's decision thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI) : (a) No such request has been received.

(b) Does not arise.

**Linking of Pench Thermal Power Station
with Coal Mines**

4968. SHRI ASLAM SHER KHAN : Will the Minister of ENERGY be pleased to state :

(a) the time by which the pench Thermal Power Station will be linked with the Pench Coal mines for supply of coal ;

(b) whether any efforts have been made by Government in this regards ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI) : (a) to (c). Based on present assessment, coal in adequate quantity to sustain the proposed Pench thermal Power station (2 × 210 MW) is not available from Pench Kanhan coalfield. The proposed scheme can be considered for coal linkage after additional availability of coal is established.

[*English*]**Industrial Backwardness of Wynad,
Kerala**

4969. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether any study has been made to determine the reasons for the continued industrial backwardness of Wynad district in Kerala inspite of incentives offered by Government :

(b) if so, the details of such study ; and

(c) whether Government intent to take any immediate steps to overcome the obstacles to the industrial growth of this district ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). Industrialisation including survey of a specific district is, primarily the responsibility of the State Government concerned. Wynad district of Kerala has been identified as 'No Industry District' and concessions/incentives available for setting up industries in such districts are given in the booklet on 'Incentives for industries in Backward Areas', copies of which are available in Parliament Library.

During 1985-86, one Letter of Intent and one DGTD Registration have been issued for setting up industries in this District.

During 1984-85 and 1985-86 the no. of Small Scale Industries and Artisan Units set up under the District Industry Centre Programme is as follows :

	1984-85	1985-86
Artisan Units	120	497
SSI Units	56	152